

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 213 OF 2025**

IN THE MATTER OF:

Sanjeev Kumar & Ors.PETITIONER

VERSUS

State of Punjab & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 29.05.2025)

Sanjeev KumarPETITIONER

VERSUS

- 1. State of Punjab**
Through its Principal Secretary, Environment
Government of Punjab,
Academic Block, Mahatama Gandhi
State Institute of Public Administration/Adjacent Sacred Heart School,
Sector-26, Chandigarh-160019
Email: hs-chd@nic.in/ronz.chd-mef@nic.inRespondent No. 1
- 2. Punjab Pollution Control Board**
Through its Member Secretary
Vatavaran Bhawan, Nabha Road, Patiala, Punjab, 147001
Email: msppcb@gmail.com/msppcb@punjab.gov.inRespondent No. 2
- 3. District Magistrate, Patiala**
District Administrative Complex,
Block A Mini Secretariat, Patiala - 147001
Email: dc.ptl@punjab.gov.inRespondent No. 3
- 4. Commissioner, Municipal Corporation, Patiala**
Moti Bagh, Patiala, Punjab - 147001
Email: cmc_patiala@yahoo.comRespondent No. 4